

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, GULESTAN BUILDING NO. 6
PREScot ROAD, FORT, MUMBAI 400001.

R.P. No. ^N 3/96 in O.A. No. 519/92.

Dated this 29 day of August 1996.

CORAM : 1) Hon'ble Shri B.S. Hegde, Member (J)
2) Hon'ble Shri M.R. Kolhatkar, Member (A)

Shri Vijay Prabhakar Nande)
Translator)
R/o Head Quarters')
Maintenance Command)
(Unit) Air Force)
Vayusena Nagar)
Nagpur) ... Applicant

v/s

1. Union of India)
through the Secretary)
Ministry of Defence)
South Block)
Central Secretariate)
New Delhi - 1.)
2. Officer Commanding)
in Chief, Head Quarter)
Maintenance, I.A.F.)
Vayusena Nagar, Nagpur.)
3. Commanding Officers,)
Head Quarter)
Maintenance Command (Unit))
Air Force, Vayusena Nagar)
Nagpur - 440 007.)
4. Shri H.D. Hattewar)
Sr. Translator (Hindi))
Office of H.Q. Maintenance)
Command Indian Air Force)
Vayusena Nagar)
Nagpur - 440 007.) ... Respondents

Tribunal's orders (By circulation)

Per: Shri B.S. Hegde, Member (J).

The applicant is seeking review of the judgement
dated 19-3-1996. The O.A. was disposed of on merit.
Since the applicant was appointed to the post of

Senior Translator (Hindi) in the year 1991 and his prayer for deemed date i.e. 1983 could not be acceded to in the facts and circumstances of the case.

2. In this Review Application, he has not brought out any new facts nor any error apparent on the face of the record is made out. As a matter of fact, he is re-arguing the case on the very same ground which is not permissible. There is no merit in this Review Petition and the same is therefore dismissed.

M.R.Kolhatkar
(M.R. Kolhatkar)
Member (A)

B.S.Hegde
(B.S. Hegde)
Member (J)

ssp.